



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th March 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE NANI TAGIA**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
DATED 05-03-2019 TO 03-05-2019, (RELATING  
TO DIVISION BENCH - I) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/3102/2012 WITH WP(C) 4866/10, 4948/10, 4949/10, 130/11, 164/11, 4214/14 & 4226/15( ALL D/O), FIXED	M/S VST INDUSTRIES LTD. <b>Versus</b> THE STATE OF ASSAM AND ORS	DR.ASHOK SARAF MSM L GOPE MISSN HAWELIA MR.A GOYAL MR.K CHOUDHURY MR.P BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
	<b>WITH</b>			
2	WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE & TAXATION
	<b>WITH</b>			
	MC/2187/2014 <b>in</b> WP(C)/2843/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION
	<b>WITH</b>			
3	WP(C)/2846/2014	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MSM L GOPE MS.N HAWELIA	SC, FINANCE and TAXATION MR.R DUBEY
	<b>WITH</b>			
4	WP(C)/6723/2014	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.S BARUAH	SC, FINANCE & TAXATION MR.S SAIKIA
	<b>WITH</b>			
5	WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. N GOGOI MS M L GOPE MS. N HAWELIA MS. N BORDOLOI	SC, FINANCE & TAXATION
	<b>WITH</b>			
	I.A.(Civil)/1446/2016 <b>in</b> WP(C)/4177/2016	M/S BARAK VALLEY CEMENTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, FINANCE & TAXATION

6	<b>WITH</b> WP(C)/3642/2017	JAGATI COKE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
7	<b>WITH</b> WP(C)/3644/2017	SHRI BALAJI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
8	<b>WITH</b> WP(C)/3645/2017	JAI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
9	<b>WITH</b> WP(C)/3646/2017	SETHI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
10	<b>WITH</b> WP(C)/3647/2017	PARASHNATH COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
11	<b>WITH</b> WP(C)/3651/2017	RAJ COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
12	<b>WITH</b> WP(C)/3652/2017	KAMRUP COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
13	<b>WITH</b> WP(C)/3655/2017	SHIVA COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
14	<b>WITH</b> WP(C)/3656/2017	JUPITER COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
15	<b>WITH</b> WP(C)/3657/2017	GANESH MET COKE INDUSRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
16	<b>WITH</b> WP(C)/3660/2017	S.K.J. COKE INDUSTRIES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI

17	<b>WITH</b> WP(C)/3661/2017	SHEO SHAKTI COKE INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	DR.ASHOK SARAF MR.P DAS MR.J ISLAM MR.S P SHARMA MR.P BARUAH	SC, FINANCE and TAXATION MR.B GOGOI
18	<b>WITH</b> WP(C)/3988/2017	BHARTI INFRATEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B SHARMA MS.S BEZBARUAH MR.H DAS MR.D K NATH	SC, TAXES
19	<b>WITH</b> WP(C)/4258/2017	BHARTI AIRTEL LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.N DUTTA MR.S BHARALI MR.M DAS MS.M GOSWAMI MR N NEOG	SC, FINANCE & TAXATION
20	<b>WITH</b> WP(C)/5721/2017	M/S. GODREJ CONSUMER PRODUCTS LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS.N GOGOI MS M L GOPE MS. N HAWELIA MS.N MECH MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
21	<b>WITH</b> WP(C)/5736/2017	DHARAMPAL SATYAPAL LTD <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR. ASHOK SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH	SC, FINANCE & TAXATION MR. B GOGOI
22	<b>WITH</b> WP(C)/5738/2017	M/S. KESHARI INDUSTRIES <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MS M L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	SC, FINANCE and TAXATION MR.B GOGOI
23	<b>WITH</b> WP(C)/5747/2017	AVICHAL BUILDCON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.B GOGOI
24	<b>WITH</b> WP(C)/5765/2017	VODAFONE MOBILE SERVICES LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR. P GOSWAMI MR.M CHOUDHURY MR.A CHOUDHURY MR.N J CHOUDHURY	GA, ASSAM
25	<b>WITH</b> WP(C)/5784/2017	DISHNET WIRELESS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A KALITA MR.M CHOUDHURY MR.N J CHOUDHURY MR.V A CHOWDHURY	GA, ASSAM
26	WP(C)/5722/2017 FIXED	M/S. GAMMON INDIA LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
27	WP(C)/8164/2017	MOLOY BORA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S P DAS MS.P DAS MR.U K NAIR	GA, ASSAM MRSR BORA SC, UPSC ASSTT.S.G.I.
28	WA/188/2018 CAVT. NO.0565/2018 FIXED	M/S DAYAL CONSTRUCTIONS AND 5 ORS <b>Versus</b> SMTI RANJU AGARWAL AND 6 ORS	MR G N SAHEWALLA MR D K MISHRA MR P DEKA MR. B PRASAD MR. A CHETIA MS. S. TODI	MR B AGARWAL GA, ASSAM MR. S DEKA MR. B DUTTA MS. J BORO FOR CAVEATOR

29 WA/208/2018  
FIXED

MAMANI PATAR  
**Versus**  
SMT ARUNA PATOR AND 4 ORS

MR. B C DAS  
MR. J H SAIKIA

MR D DAS (R1)  
MR R CHAKRAVORTY (R1)  
MR. S S ROY (R2-R5)  
MR. S BORTHAKUR (R2-R5)  
MS. S KAKATI (R2-R5)  
MR. M CHALIHA (R1)

**WITH**

I.A.(Civil)/4143/2018  
**in** WA/208/2018

SMT. ARUNA PATOR  
**Versus**  
SMTI. MAMANI PATAR AND 4 ORS.

MR R CHAKRAVORTY  
MR. M CHALIHA

MR. S BORTHAKUR

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 2**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/1022/2019 FIXED	MONINDRA KUMAR SAHA <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	SC, GMC
2	WP(C)/1241/2019 FIXED	AZIZA AHMED <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. A K DAS MR. M J GOGOI	ASSTT.S.G.I.
3	WP(C)/1251/2019 FIXED	NARENDRA KUMAR RABHA AND 9 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	DR. B AHMED SC, CO OP
4	WP(C)/1268/2019 FIXED	ABEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA MR. T CHAKRABORTY	GA, ASSAM SC, REVENUE
5	WP(C)/1288/2019 FIXED	RADHA BALA DAS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. M DAS MR. N M DUTTA MR R BORAH	ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
6	I.A.(Civil)/707/2019 FIXED in WP(C)/8214/2018	THE CHIEF ENGINEER, PUBLIC WORKS DEPARTMENT (ROADS) <b>Versus</b> TEJ KUMAR BAWRI	MR G RAHUL MR. D M NATH	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUAH
	<b>WITH</b> WP(C)/8214/2018	TEJ KUMAR BAWRI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	GA, ASSAM
7	I.A.(Civil)/711/2019 FIXED in WP(C)/8650/2018	MD. IMAMUL HAQUE <b>Versus</b> JAYANTA KUMAR BARUAH AND 4 ORS	MR B D DAS MR. D KALITA MR. D THAOSEN	MR. I A TALUKDAR SC, FOREST
	<b>WITH</b> WP(C)/8650/2018	JAYANTA KR. BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I A TALUKDAR MS. M MALLIK	MR. S DUTTA SC, FOREST
<b><u>ADMISSION</u></b>				

8	WP(C)/812/2018 WITH LCR, FIXED	AJIT BISWAS AND 48 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MRS. S BORA	GA, ASSAM MRS. A GAYAN (CGC, R1- R3) ASSTT.S.G.I.
<b>WITH</b>				
9	WP(C)/1699/2011	BHABANI GOGOI and 9 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B BANERJEE MR.M B U AHMED MR.P K R CHOUDHURY	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.S DUTTA(R-4) MR.C SHARMA(R-4) MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI MR.SIDHANT DUTTA(R-4)
<b>WITH</b>				
	MC/2816/2011 in WP(C)/1699/2011	THE UNION BANK OF INDIA <b>Versus</b> BHABANI GOGOI and 9 ORS	MR.B BANERJEE MR.M B U AHMED	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.A PHUKAN ASSTT.S.G.I. MR.A BHARALI
<b>WITH</b>				
10	WP(C)/1700/2011	MD. ABUL HUSSAIN MAZUMDAR and 68 ORS <b>Versus</b> THE UNION OF INDIA and ORS	MR.B C DAS MR.M B U AHMED MR.S F CHISTIE	MRSISHIR DUTTA(R-4) MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MSN KALITA(R-4) MRA SHARMA MR.D CHAKRABORTY MR.S DUTTA MR.C SHARMAR-4 ASSTT.S.G.I. MR.SIDHANT DUTTA(R-4) MR.A PHUKAN MR.A BHARALI
<b>WITH</b>				
	MC/2822/2011 in WP(C)/1700/2011	THE UNITED BANK OF INDIA <b>Versus</b> MD. ABUL HUSSAIN MAZUMDAR and ORS	MR.M B U AHMED MRA SHARMA MR.S F CHISTIE MR.A BHARALI MR.A PHUKAN	MR.N BARUA MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA ASSTT.S.G.I.
<b>WITH</b>				
11	WP(C)/3451/2015	MRS. KALYANI NATH, <b>Versus</b> THE UNION OF INDIA and 6 ORS,	MR.M B U AHMED MRS.S BORA	GA, ASSAM(R6 & 7) MR.K BARMAN(R-4) MRSISHIR DUTTA(R-4) C.G.C. MR.K K PARASAR(R-1) MR.N KALITA(R-4) MR.C SHARMA(R-4) MR.A BHARALI R-4 MR.A PHUKAN(R-4) ASSTT.S.G.I.(R1-5) MR.SIDHANT DUTTA(R-4)
<b>WITH</b>				
12	WP(C)/740/2018	SAKIL AHMED AND 34 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M B U AHMED MS. S BORA	MR S DUTTA (R2) MR. C SHARMA (R4) MR. S DUTTA (R2) MR. R A HAZARIKA (R2) ASSTT.S.G.I.

13	<b>WITH</b> WP(C)/784/2018	ABDUL SATTAR AND 92 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R4) MS. N MODI (R4) GA, ASSAM MS. M CHOUDHURY (R4) MRS. A GAYAN (CGC, R1- R3) MR. C SHARMA (R4) MR. S DUTTA (R4) MR. R A HAZARIKA (R4) ASSTT.S.G.I.
14	<b>WITH</b> WP(C)/805/2018	RAM CHANDRA SHARMA AND 25 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M B U AHMED MRS. S BORA	MR. S DUTTA (R 4) MS. N MODI (R 4) GA, ASSAM MS. M CHOUDHURY (R 4) MR. C SHARMA (R 4) MR. S DUTTA (R 4) MR. R A HAZARIKA (R 4) ASSTT.S.G.I.
15	WP(C)/449/2019 FIXED	ALLIED WOOD AND VENEER PRODUCTS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FOREST
16	WP(C)/1004/2019 FIXED	M/S. PARBATI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A BHATTACHARYA MR G K SINGH	GA, ASSAM
<b>ORDERS</b>				
17	WP(C)/546/2019 FIXED	AKLA ORANG AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, REVENUE
<b>HEARING</b>				
18	WP(C)/5438/2014 WITH LCR, FIXED	MUSSTT. HUMERA BEGUM BORBHUIYA <b>Versus</b> THE UNION OF INDIA and 5 ORS	MRG P BHOWMIK MR.R HAZARIKA MR.F A LASKAR	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/100/2019 FIXED in WP(C)/6515/2018	THE DIRECTOR, SOCIAL WELFARE, ASSAM <b>Versus</b> SMT. PUSPANJALI BARMAN DAS AND 2 ORS.	MR. S S ROY ADDL. SR. GA, ASSAM	MR. K N CHOUDHURY MR. J PATOWARY MS. S KAKATI MR. C CHAKRABORTY
	<b>WITH</b> WP(C)/6515/2018	PUSPANJALI BARMAN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MS. R KAKATI	GA, ASSAM MR. N HASAN (R4) MS. S KAKATI (R4) MR. C CHAKRAVARTY (R4)
	<b>WITH</b> 2 WP(C)/1288/2018	ASHOK DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D J DAS	GA, ASSAM MR. A T SARKAR (R6) MR. T AHMED (R6) MS. R RAHMAN (R6)
<b>ADMISSION</b>				
3	WP(C)/3157/2017 FIXED	HEMANGA DEKA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR A C BORBORA MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	MR. H RAHMAN MR G ALAM MR. K BARUAH MS. D D BARMAN(ADDL. SR. GA, ASSAM) MR. P BORDOLOI
4	WP(C)/3158/2017 FIXED	RAHUL TAMULI and ANR. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.B P BORAH MR.P GOSWAMI MRB TAID MR.P J DUTTA	MR. D DAS SR. ADV (R6, R7) GA, ASSAM MR.P J SAIKIA (R-2) MR.P D NAIR(R- 6&7) MR G ALAM(R- 6&7) R SARMAH (R6, R7) MR.K BARUAH(R-2) MR.H ROHMAN (R- 6and7) MR. K MOHAMMED (R6, R7) MR.P BORDOLOI(R-2) MR.D NAG(R- 6&7)



	<b>WITH</b> I.A.(Civil)/421/2019 <b>in</b> WP(C)/3158/2017	MANJIL DEKA <b>Versus</b> RAHUL TAMULI AND 7 ORS.	MR D DAS MR. R SARMAH MR. K MOHAMMED	MR. B P BORAH MR. P J SAIKIA MR P J DUTTA
	<b>WITH</b> I.A.(Civil)/422/2019 <b>in</b> WP(C)/3158/2017	SMT. KABYASHREE DUTTA <b>Versus</b> SRI RAHUL TAMULI AND 7 ORS.	MR D DAS R SARMAH MR. K MOHAMMAD	MR. B P BORAH GA, ASSAM MR. P J SAIKIA MR P J DUTTA
5	WP(C)/4009/2017 FIXED	SMT. RINKUMONI DAS and 6 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MS.B CHAKRABARTTY MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2692/2018 <b>in</b> WP(C)/4009/2017	STATE OF ASSAM AND 2 ORS <b>Versus</b> SMT. RINKUMONI DAS AND 6 ORS	MR. S K MEDHI MR. A DAS MR. S DUTTA SC, FOREST	MR J I BARBHUIYA MR. L MOHAN
6	<b>WITH</b> WP(C)/4678/2017	BHASKAR JYOTI SINGHA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.J I BORBHUIYA MR.L MOHAN MR.R ALI MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM
7	WP(C)/6770/2017 FIXED	DEBABRATA DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR M J QUADIR MR.K MIRA MS.L WAJEEDA MR.T K DEY	GA, ASSAM MR. M NATH (R-6) MR D P BORAH MR. S P CHOUDHURY (GA, ASSAM) R 1 TO 6 MR. A BHATTACHARJEE MR. L R MAZUMDER (R 7) MR. A Z AHMED MRS S BEGUM
8	WP(C)/4481/2018 FIXED	DEBASISH DEY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR. A GOYAL MR. M DEWAN	MRS. A GAYAN (CGC) MR. S P CHOUDHURY (R2- R5) MR. A CHOUDHURY MR. A S DHILLON (R2-R5) ASSTT.S.G.I. SC, NIT
9	WP(C)/5710/2018 FIXED	SMTI. JUNMONI BATHARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D J DAS MR. P MAHANTA MR. R B GOHAIN	MR. B D KONWAR (R6) GA, ASSAM SC, AG MRS J M KONWAR (R6) MR. R KALITA (R6) MS. S NEWAR (R6) MS. M K BROWN (R6) MR. G BORDOLOI (GA, ASSAM, R-1,2,4,5) MR. C BARUAH (SC, AG, R- 3)
	<b>WITH</b> I.A.(Civil)/3951/2018 <b>in</b> WP(C)/5710/2018	SMT. BILOMI BATHARI <b>Versus</b> SMT. JUNMONI BATHARI AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR R KALITA MS. S NEWAR MS. M K BROWN	GA, ASSAM SC, AG MR. P MAHANTA
10	WP(C)/618/2019 FIXED	DIGANTA BARKATAKI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ	SC, HEALTH SC, FINANCE
		<b>ORDERS</b>		
11	WP(C)/6719/2018 FIXED	HEMANGA DEKA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR A C BORBORA MR. B P BORAH MR P J DUTTA	SC, AEDA GA, ASSAM MR. P D NAIR (R5) MR G ALAM (R5) MR. H ROHMAN (R5) MR. D NAG (R5)

**HEARING**

12	WP(C)/976/2011 P/H, FIXED	BRAJENDRA SINGH YADAV <b>Versus</b> THE UNION OF INDIA and ORS	MR. M A SHEIKH MR.K U AHMED	C.G.C. ASSTT.S.G.I. MR.A GANI
13	WP(C)/1537/2015 P/H, FIXED	GS-173517H- SRI C. CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.(R1-6)
<b>WITH</b>				
14	WP(C)/6603/2014	GS-162973N SRI BRIJ BHUWAN RAM and 147 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
15	WP(C)/480/2016 FIXED	CHANDRA SING BEY <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL and 3 ORS.	MR.R K DUTTA MR.U J SAIKIA	SC, K A A C MRJ CHUTIA
16	WP(C)/854/2016 FIXED	BASUDEV DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR.A AHMED	GA, ASSAM MR.H K MAHANTA MR.S SARMA SC, SSA SC, PERSONNEL DEPT.
17	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) GA, ASSAM MR.A SARMAR-3 MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR.A JAHID(R-3)
<b>WITH</b>				
	I.A.(Civil)/981/2016 <b>in WP(C)/3132/2016</b>	OIL KHAD SURAKHA SOMITY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
18	WP(C)/157/2017 FIXED	SURESH KAMAL DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	GA, ASSAM
19	WP(C)/1710/2017 FIXED	GUNAJROY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K DAS MR R KARIM MR.U K NAIR	GA, ASSAM MS. M BHATTACHARJEE (R 4)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,12th March 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/1937/2018 [ AT 2:00 P.M. ]	SURAT ALI KHAN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. M RANA MR. U P CHALIHA	SC, HIGHER EDU MR. I H SAIKIA (R5) MS. S KANUNGOE (R5) MR. M R CHOUDHURY (R5) MR. M R CHOUDHURY
<b>ORDER (STAY VACATING)</b>				
2	I.A.(Civil)/673/2019 FIXED in WP(C)/7960/2018  <b>WITH</b> WP(C)/7960/2018	SMTI. SANDHYA RANI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS  CHANDRA KANTA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. R GOHAIN MS. B PHOM  MR. C GOSWAMI	SC, EDU MR. C GOSWAMI  MR. R C SAIKIA (R6) MR. R BORPUJARI (SC, FINANCE DEPT.) MS. K SAIKIA (R6) MS. M D BORAH (SC, PENSION DEPT.) MR N SARMA (SC, SEC. EDU. DEPT.) MS. B PHOM (R6)
<b>ADMISSION</b>				
3	WP(C)/2858/2016 FIXED	BIJOY MUDOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.D BORAH MR.N BORAH	SC, SECONDARY EDUCATION
4	WP(C)/4501/2016 FIXED	MRS. SYEDA JARINA YASMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.M P SHARMA MR.U K NAIR	SC, SECONDARY EDUCATION
5	WP(C)/633/2017 FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N ISLAM MR.P P SUT MR.T N SRINIVASAN	SC, ELEMENTARY EDUCATION SC, BTC
6	WP(C)/8080/2017 FIXED	BASANTA KUMAR SARMAH and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.P KATAKI MS.R BEGUM MS.M DEVI	MR. S C KEYAL (CGC) MR N SARMA (SC, EDUCATION DEPT.)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 5**

**[THIS BENCH WILL SIT AT 2:00 P.M.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	CRL.A(J)/44/2016 FIXED, BY SLIP	SUKHLAL MAJHI and ANR. <b>Versus</b> THE STATE OF ASSAM	MS.R D MOZUMDAR AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/64/2016 FIXED, BY SLIP	DALI TUDU <b>Versus</b> THE STATE OF ASSAM	MR.I H SAIKIA AMICUS CURIAE	PP, ASSAM
3	<b>WITH</b> CRL.A(J)/65/2016	SHRAM TUDU <b>Versus</b> THE STATE OF ASSAM	MR. IKBAL HUSSAIN SAIKIA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL  
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **ORDERS**

1	Crl.A./222/2018 WITH LCR 6 FILES, FIXED	MD ABDUL AZIT AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR G SAROWAR MR D K BHATTACHARYYA MR. M ISLAM MS F N AHMED MR. N UDDIN	PP, ASSAM
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**WITH**

I.A.(Crl.)/549/2018  
in Crl.A./222/2018

MD ABDUL AZIT AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR G SAROWAR  
MR. M ISLAM  
MS F N AHMED  
MR. N UDDIN

PP, ASSAM

**WITH**

2 Crl.A./158/2018

MD MOFIZUDDIN AND ANR  
**Versus**  
THE STATE OF ASSAM AND ANR

MR. A K BHATTACHARYYA  
MR D K BHATTACHARYYA  
MR. K K BHATTACHARYYA

PP, ASSAM

#### **HEARING**

3	Crl.A./261/2016 P/H, FIXED, BY SLIP	KAMESWAR SINGH and ANR <b>Versus</b> THE STATE OF ASSAM and ANR,	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	PP, ASSAM
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4	CRL.A(J)/19/2015 WITH LCR 5 FILES & P.B. 2 NOS.	ROHIT DEEP <b>Versus</b> THE STATE OF ASSAM	MS.R DUTTA AMICUS CURIAE	PP, ASSAM
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5	CRL.A(J)/85/2015 WITH LCR 5 FILES & P.B. 2 NOS.	SIMNATH MODI @ BHETKA @ SHIVNATH MODI <b>Versus</b> THE STATE OF ASSAM	MR.I A HAZARIKA AMICUS CURIAE	PP, ASSAM
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6	CRL.A(J)/100/2016 WITH LCR 5 FILES & P.B. 2 NOS.	SOMA SURIN <b>Versus</b> THE STATE OF ASSAM	MR. TAIZUDDIN S.K., AMICUS CURIAE	PP, ASSAM
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7	Crl.A./102/2016 WITH LCR 5 FILES & P.B. 2 NOS.	SHRI HARI NATH DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.B RAMCHIARY MR.D BARMAN MR.A BORO MS.C TALUKDAR	MR.U K DAS(R-2) MRS.B D SARMA(R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
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8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
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13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019





# THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN**

**COURT NO: 6**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 56 TO 117 ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/689/2015 FIXED	PRASANTA BORAH <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.P SARMAH MR.J P DAS MR.R HAZARIKA	MR.A SARKAR MR.U K NAIR SC, RAILWAY(R1-5)
2	WP(C)/1357/2015 WP(C) 4839/2016(D/O), FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
3	WP(C)/380/2017 FIXED	RAHIM UDDIN BARBHUIYA and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.K A MAZUMDER MD.J H KHAN	SC, FOREST MR.A Y CHOUDHURY(R-6) MR.T A CHOUDHURY(R-6) MS.J DAS(R-6)
<b>HEARING</b>				
4	WP(C)/4368/2014 FIXED	KONTO WARISA and ANR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.D C K HAZARIKA MS.I DEKA MS.P DEVI	GA, ASSAM MR. S C KEYAL (ASSTT.S.G.I.) SC, HEALTH ASSTT.S.G.I.
5	WP(C)/5563/2018 FIXED	CHANDAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS R DEKA MR. P BHOWMICK	GA, ASSAM MR. D BARUAH (R3, R4) MR. P K BORDOLOI (R3, R4)

LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019

9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday, 12th March 2019 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST  
[ SPECIAL LIST (CIVIL) ] DATED 05-03-2019  
TO 03-05-2019, ALONG WITH THE FOLLOWING  
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MFA/124/2013 (PART-HEARD), WITH LCR 1 FILE, FIXED	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. SHIDUL ISLAM @ SHAHIDUL ISLAM AND ANR	MR.B GOSWAMI MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M H RAJBARBHUIYAN MR.R K DUTTA(R-1) MR.A GOHAIN(R-1) MS.S PARBIN MS.D J BORAH MR.D RAHMAN
2	Arb.A./2/2015 CAVT. NO. 678/2014 (PART-HEARD), WITH LCR, FIXED	SAMSHER UDDIN BARBHUIYA <b>Versus</b> UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.N H LASKAR MR.R A CHOUDHURY MR.A ALAM	MRD C CHAKRABORTY MR. S C KEYAL (ASSTT.S.G.I.) MR. S C KEYAL (ASSTT.S.G.I.) C.G.C. MRM R ADHIKARI ASSTT.S.G.I. ASSTT.S.G.I. FOR CAVEATOR
3	MFA/48/2006 WITH LCR	M/S NATIONAL INSURANCE CO. LTD. <b>Versus</b> LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
4	Arb.A./9/2011 CAVT. NO. 1110/2011 WITH LCR 2 FILES	UNION OF INDIA <b>Versus</b> KANGAN DUTTA AND ANR.	MR.C BARUAH MR. S C KEYAL C.G.C. MS. B SARMA MRS.A DASS ASSTT.S.G.I.	MR.R HUSSAIN MS.G SUTRADHAR FOR CAVEATOR
	<b>WITH</b> MC/3465/2011 <b>in</b> Arb.A./9/2011	UNION OF INDIA <b>Versus</b> KANGAN DUTTA AND ANR.	MR.C BARUAH C.G.C.	MR.R HUSSAIN MISS.G SUTRADHAR FOR CAVEATOR
5	Arb.A./4/2016 WITH LCR, FIXED	OIL AND NATURAL GAS CORPORATION LTD <b>Versus</b> M/S NORTH EASTERN ENGINEERS	MS.S SENAPATI MS.B SARMA MR.A K PODDAR	MR.S BORA MR.P GOSWAMI MR.D SHARMA MR.A KAKATI
	<b>WITH</b> I.A./781/2016 <b>in</b> Arb.A./4/2016	OIL AND NATURAL GAS CORPORATION LTD. <b>Versus</b> M/S. NORTH EASTERN ENGINEERS	MS.S SENAPATI MS.B SARMA MR.A K PODDAR	

6 FAO/16/2016

MD IFTIKAR RAHMAN  
**Versus**  
MD JIAUR RAHMAN

MR.R BARUAH  
MR.A IKBAL  
MR.S ALI

MR.A SATTAR  
MR.Z MUKIT  
MR.H K BARUAH  
MS.R HUSSAIN  
MR.R P GUPTA  
MS.S CHOUDHURY  
MR.B SHARMA Sr.SC,Riy.

7 MFA/84/2017  
WITH LCR, FIXED

SMT BUDHBARI MECH  
**Versus**  
THE UNION OF INDIA,

MR.R C PAUL

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./607/2016 FIXED	TULUMONI DUARAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.N DUTTA MR.N N B CHOUDHURY MS.P BORAH MR.S BORTHAKUR	GA, ASSAMR2 MR Z KAMAR MR. JUNM LASKAR MR. Z ISLAM MR. Z ISLAM PP, ASSAM
2	Crl.Rev.P./341/2017 WITH LCR 1 FILE, FIXED	BIPUL NATH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. R BORAH MR. L GOGOI	MR. P SUNDI(R-2) PP, ASSAM
3	Crl.Rev.P./370/2017 FIXED	AHED ALI <b>Versus</b> MORJINA KHATUN	MR.M U MAHMUD MR.A DAS MD.S ISLAM MR.S HOQUE MR.M ALI	MR.A F N U MOLLAH MR.H R AHMED
4	Crl.Pet./1007/2017 FIXED	BIREN CH. DEKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.A M BORA MR.D K BAIDYA MR.D GOGOI MS.S KAKATI MR.S BORTHAKUR	M CHOUDHURY P SAHARIA PP, ASSAM
5	Crl.Pet./526/2018 WITH LCR (PHOTOCOPY) 1 FILE, B/O	DALIL UDDIN AHMED <b>Versus</b> NASRIN AHMED AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MS. S SARMA	MR H R A CHOUDHURY (R1) MR G BAISHYA (R1) MR. I A HAZARIKA (R1) MR. H ALI (R2) MD. A HASSAN (R1) MS. B BORA (R1) MR. S HAZARIKA (R1) MR. I U CHOWDHURY (R1) PP, ASSAM (R2) MR. A MATIN (R1)
	<b>WITH</b> I.A.(Crl.)/978/2018 <b>in</b> Crl.Pet./526/2018	NASRIN AHMED <b>Versus</b> DALIL UDDIN AHMED	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MR. A MATIN	MR D DAS MS. S SARMA MRS. K BARPUZARI MR. A CHAMUAH PP, ASSAM

**BAIL HEARING**

6	AB/448/2019 FIXED	RAMESWAR TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. K K BHATTACHARYYA MR. P K DAS MR. N MAHAJAN	MR. P KATAKI (FOR INFORMANT) MR. A BARUAH (FOR INFORMANT) PP, ASSAM MR. M K DUTTA (FOR INFORMANT) MR. M G SINGH (FOR INFORMANT) MR. A DIHINGIA (FOR INFORMANT)
<b>HEARING</b>				
7	Crl.A./300/2013 (PART-HEARD)	KESING JAMES <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR MS.S NAZNEEN	MR.P N CHOUDHURY SC, CBI
8	Crl.A./313/2013	JAG JIBON CHAKRABORTY @ JAGAZZIBON CHAKRABORTY <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I.	MR.T J MAHANTA MR.B M CHOUDHURY MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.P N CHOUDHURY SC, CBI
9	Crl.Pet./755/2017 (PART-HEARD), FIXED	ANJAI KUMAR SINGH @ DATOL SINGH <b>Versus</b> THE UNION OF INDIA	MS. S K NARGIS MS. N DAS MRS. B HAZARIKA	SC, CUSTOMS & CENTRAL EXCISE
10	Crl.Rev.P./480/2010 WITH LCR 1 FILE, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA <b>Versus</b> THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
11	Crl.Pet./807/2013 WITH LCR 1 FILE, ( AT 2:00 P.M. ), FIXED	RAHUL KUMAR <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and ANR	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	PP, ASSAM SC, CBI
	<b>WITH</b> Crl.M.C./928/2014 <b>in</b> Crl.Pet./807/2013	CENTRAL BUREAU OF INVESTIGATION CBI <b>Versus</b> RAHUL KUMAR	SC, CBI	MR.J I BORBHUIYA MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MRS.M BEGUM
12	Crl.Rev.P./401/2014 WITH LCR 2 FILES, FIXED	MD HUSSAIN ALI <b>Versus</b> MRS. RAHIMA BEGUM	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	
13	Crl.Pet./1008/2015 WITH LCR 2 FILES, FIXED	SRI BANAJYOTI KAUDINYA and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.T SOM MS.S KALITA MR.H DAS MS.R BORGHAIN	MR.R C SAIKIA(R-2 & 3) MRS.A BORAH MR.D SHARMA PP, ASSAM MR.D MEDHI(R-2 & 3)
14	Crl.Pet./3/2016 FIXED	JAI PRAKASH SUREKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.D K KOTHARI MR.B DEKA MR.P JAIN	PP, ASSAM
15	<b>WITH</b> Crl.Pet./7/2016	BHABENDRA WARY <b>Versus</b> JAI PRAKASH SUREKA	MR.S K GHOSH MS.F AHMED	MR.D K KOTHARI MR.B DEKA MR.K BHARDWAJ
16	Crl.Pet./84/2016 B/O	BHUPEN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.B BORA MR.A BARUA MRP GOGOI MR.D MAHANTA	MR.K BORUAHR-2 PP, ASSAM
17	Crl.Rev.P./242/2016	MD. AYAM ALI <b>Versus</b> MRS. RINA BEGUM and ANR.	MR.B K BHAGAWATI MSK KALITA	MR.S AHMEDR-1 MS.A KHATUN(R-1) PP, ASSAM MR.F R CHOUDHURY(R-1)

18	Crl.Rev.P./171/2017 WITH LCR 3 FILES, FIXED	HABIBA BEGUM <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.R CHOUDHURY MR.A H M R CHOUDHURY MS.N BEGUM	MR.N S LASKARR-2 MR.A AHMED(R-2) MR.R A CHOUDHURY(R-2) PP, ASSAM
19	Crl.Pet./224/2017 FIXED  <b>WITH</b> I.A.(Cr.)/600/2017 <b>in</b> Crl.Pet./224/2017	JOY KANTA SINHA <b>Versus</b> THE STATE OF ASSAM and ANR.  HAIDAR HUSSAIN LASKAR <b>Versus</b> JOY KANTA SINHA and ANR,	MS.N THAPA MR.B SINHA MR.M GOGOI  MR.J U N M LASKAR MS. A AHMED	MR.J U N M LASKAR(R-2) MS. A AHMED R-2 PP, ASSAM  MS.N THAPA MR.B SINHA MR.M GOGOI PP, ASSAM
20	Crl.Rev.P./237/2017 WITH LCR 3 FILES, FIXED	SURJEET SINGH PANESAR <b>Versus</b> RENU PROBHA BRAHMA	MR. N J DUTTA MR.D DEKA MR. K D SARMA MRN MUHTARIM	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA
21	Crl.Rev.P./296/2017 WITH LCR 2 FILES, FIXED	M/S OTTIS INFRASTRUCTURE <b>Versus</b> THE STATE OF ASSAM and ANR	MR. A M BORA MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE MR. D MAZUMDAR MS. C CHOUDHURY MS P DASGUPTA MR.P SAIKIA	MR. A K PURKAYASTHA(R-2) MR.Z HUSSAIN(R-2) MR.S K DAS(R-2) MR.R MAZUMDAR(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP THE ADDITIONAL  
HEARING LIST DATED 25-02-2019 TO 29-03-2019  
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/7211/2018 WITH LCR, FIXED	ISMAIL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. M ISLAM MR. S B RAHMAN MR A W AMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b>			
2	WP(C)/3593/2016	ISMAIL ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.S S S RAHMAN MR.S B RAHMAN MR.A W AMAN	GA, ASSAM(R2-6) ASSTT.S.G.I.R1
<b><u>ADMISSION</u></b>				
3	WP(C)/1578/2017 WITH LCR 1 FILE	FIRUN NESSA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
4	WP(C)/1591/2017 WITH LCR 1 FILE	MUSLIM ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MD. A J ATIA MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER MS J MARIYAM	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b>			
	I.A.(Civil)/834/2017 <b>in</b> WP(C)/1591/2017	MUSLIM ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.D HUSSAIN MS.T BEGUM MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/2195/2017 WITH LCR	ALI HUSSAIN SK <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/2198/2017 WITH LCR	SOWAGI KHATUN @ SOWAGI NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.S C BISWAS MR.G TAYE MS.U NANDA MR.D BANIA	GA, ASSAM ASSTT.S.G.I.



7	WP(C)/2237/2017 WITH LCR	MAJAM ALI @ MUWAZZEM ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.S ISLAM MR.M H TALUKDAR	GA, ASSAM(R - 2 - 4) ASSTT.S.G.I.R - 1
8	WP(C)/2245/2017 WITH LCR 1 FILE	MONER ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/2259/2017 WITH LCR	JYOTSNA BALA KHETRIYA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.B CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/2264/2017 WITH LCR 1 FILE	BHAGYA BANIK <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAMR2-6 ASSTT.S.G.I.(R1)
11	WP(C)/2521/2017 WITH LCR 1 FILE	KOPIL UDDIN <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M A LASKAR MR.H R A CHOUDHURY MR.S C BISWAS MR. N H MAZARBHUIYAN MR.ALHAJJ INAM UDDIN MRS.R MOMTAZ MR. N ISLAM MR. K MIRA MS. L WAJEEDA	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
12	WP(C)/2736/2017 WITH LCR 1 FILE	AJIMA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/2738/2017 WITH LCR	NURUL ISLAM KHA <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M I HUSSAIN MS.P AHMED MR.E HUSSAIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/3128/2017 WITH LCR 1 FILE	MAHAR UDDIN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. M A SHEIKH MR.S Z B AKLAS	GA, ASSAM ASSTT.S.G.I. SC, BTC
15	WP(C)/4119/2017 WITH LCR 1 FILE	SEKAN BEPARI @ SEKAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.M AHMED MR.A S CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/4188/2017 WITH LCR	SALEMA KHATOON @ SALEMA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MRH I CHOUDHURY MS.P A TALUKDAR MD.GIASH UDDIN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/4763/2017 WITH LCR 1 FILE	MUSSTT RABIA BEGUM @ KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R DAS MR.D K SAIKIA MRS.P B HAZARIKA MD. A J ATIA MS.S BORA MR.S ALI MS J MARIYAM MS.B DAS	GA, ASSAM(R. 1 to 4.) ASSTT.S.G.I.(R. 5.)
18	WP(C)/6095/2017 WITH LCR	MUSSTT. MANIJAN BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A DASGUPTA MR.U K DAS MR.M AHMED MR.B DAS MR.R SARKAR	GA, ASSAMR. 2 TO 4. ASSTT.S.G.I.(R. 1.)
19	WP(C)/6180/2017 WITH LCR 1 FILE	AKMAD ALI <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/3327/2017 <b>in</b> WP(C)/6180/2017	AKMAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/6473/2017	AMINA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS.T SOM MR.H DAS MS.R BORGHAIN	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/6661/2017 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN @ RAHIMON NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	GA, ASSAM ASSTT.S.G.I.

22	WP(C)/2505/2018 WITH LCR	MEHERJAN BIBI @ MEHERJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/2813/2018 WITH LCR	SONALI ALI @ SONALI SHEIKH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A K AHMED MD A ALI	MR. D BARUAH MR J PAYENG MR J PAYENG MR J PAYENG MS A REHMAN ASSTT.S.G.I.
24	WP(C)/7352/2018 WITH LCR, FIXED	SAHINUR BIBI <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR. J LASKAR MR F Z MAZUMDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	WP(C)/7459/2018 WITH LCR	SUFIYA KHATUN AND 2 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/7678/2018 WITH LCR, FIXED	SARASWATI SARKAR <b>Versus</b> UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. M A LASKAR	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/7679/2018 WITH LCR, FIXED	TASLIMA NASRIN @ TASLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Tuesday,12th March 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/4170/2018 FIXED in WP(C)/7684/2018 <b>WITH</b> WP(C)/7684/2018	JUGANANDA SENSUA AND 9 ORS. <b>Versus</b> SMTI. SOMA CHAKRABORTY AND 4 ORS.  SOMA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. D J DAS  MR. P J SAIKIA MR. A K GUPTA MR. P BORDOLOI	GA, ASSAM MR. P J SAIKIA  GA, ASSAM
<b>ADMISSION</b>				
2	WP(C)/4613/2013 CAVT. NO.09/2/013 FIXED	DR. MAHINDRA KOUR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R HUSSAIN MS D BORGHAIN MS.G SUTRADHAR MR. P GOHAIN MS. K BARUAH MS.S DAS MS. B PHUKAN	SC, APSC MR.J SARMA MR.U K NAIR(R-8) SC, EDU FOR CAVEATOR
3	WP(C)/6576/2013 FIXED	SMTI NIZARA RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	MR.C BARUAH GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/1030/2015 WP(C) 1969/2013(D/O), WP(C) 604/2014(D/O), FIXED <b>WITH</b>	KATAHGURI COLLEGE and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.D BORGHAIN MR.P GOHAIN MS.M BHUYAN	SC, HIGHER EDUCATIONR1-2 SC, FINANCE(R3)
5	WP(C)/575/2015  <b>WITH</b>	AYODHYA RAI MEMORIAL HIGH SCHOOL and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A H ALAMGIR MR.M ALI MR.D J BORAH	SC, SECONDARY EDUCATION(R1-R3)
6	WP(C)/1746/2015  <b>WITH</b>	BHURAGAON COLLEGE and ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS.M SARMAH MR.P GOHAIN MR.D BORGHAIN MS.M BHUYAN	SC, HIGHER EDUCATIONR1,2 SC, FINANCE(R3)
7	WP(C)/4763/2015	HEMA BORUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MRJ PAYENG MS.J NARAH MS.A ISLAM MR.T DOLEY	SC, ELEMENTARY EDUCATION

8	<b>WITH</b> WP(C)/6145/2015	RABIAL HOQUE and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M U MAHMUD MR.A DAS MR.S HOQUE MR.M ALI MR.A RAHMAN	GA, ASSAM SC, ELEMENTARY EDUCATION
9	<b>WITH</b> WP(C)/6987/2017	JANASHIMALU HIGH SCHOOL and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.A M DUTTA MR.P SARMA	GA, ASSAM SC, SECONDARY EDUCATION SC, FINANCE
10	WP(C)/7722/2015 FIXED	ASSAM AYURVEDIC DOCTOR'S SERVICE ASSOCIATION and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S S DEY MR. M NATH MR.D P BORAH MR.D J KAPIL	GA, ASSAM MR B GOGOI (SC, HEALTH & FAMILY WELFARE DEPT. & FINANCE DEPT.) SC, PERSONNEL DEPT. SC, FINANCE
11	WP(C)/7864/2015 PERSONAL APPEARANCE, FIXED	KUSHA GOGOI and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A K RAY MR.I GOGOI MS.T DAS MR.K PATHAK	SC, ELEMENTARY EDUCATION SC, SOCIAL WELFARE
<b><u>BAIL HEARING</u></b>				
12	AB/3760/2018 FIXED	MANOJ KUMAR UPADHYAY <b>Versus</b> THE STATE OF ASSAM	MR D DAS MR H NATH	PP, ASSAM
<b><u>HEARING</u></b>				
13	WP(C)/5469/2013 P/H, FIXED	THE PRAGATI SELF EMPLOYMENT SOCIETY PSES and ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR.M HOSSAIN MR.K U AHMED	GA, ASSAM MR.A K BORA MR. S S S RAHMAN (R4,R5) MS.J CHOUDHURY(R-3) MR.J C CHAUDHURY(R-3) SYED BURHANUR RAHMAN (R4,R5) MR A W AMAN (R4,R5) MS.B BARUAH MR.M ALI(R-3) MR.J P SAIKIA
14	WP(C)/5469/2011 FIXED	SIBA PRASAD SHARMAH <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.N DUTTA MR.B TALUKDAR MR.M DAS MR.P MAHANTA	MR.R DUBEY SC, F.DEPTT.
15	<b>WITH</b> WP(C)/657/2014	SIBA PRASAD SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.P MAHANTA MR.A PHUKAN	MR.R DUBEY SC, FINANCE
16	WP(C)/807/2013 FIXED	NIBARAN MALAKAR and 55 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G UZIR MR.S K GHOSH MR.S P CHOUDHURY	MR.B D DAS GA, ASSAM MR.H K SARMA MR.S CHAMARIA MS.A VERMA MR. D NATH SC, AIDC SC, FINANCE
17	WP(C)/2270/2013 FIXED	SMTI JUNAKI SHYAM BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R SHARMA MR.P SHARMA	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR.J I BORBHUIYA MR.S DUTTA SC, P H E
18	WP(C)/3080/2013 B/O	MD. JAINAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B D DAS GA, ASSAM MR.H K SARMA MR. D NATH
19	WP(C)/4500/2015 FIXED	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6

20	<b>WITH</b> WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. <b>Versus</b> MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
21	<b>WITH</b> WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. <b>Versus</b> GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
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16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/179/2018 CAVT. NO.1116/2018 (PART-HEARD), FIXED	BINA PAUL AND 2 ORS. <b>Versus</b> SAMYABRATA PAUL @ BACCHU PAUL AND 2 ORS	MR. A BHATTACHARYA MR D CHAKRABORTY	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI FOR CAVEATOR
2	CRP/72/2018 WITH LCR, FIXED	MRIDUL MAZUMDAR <b>Versus</b> AJAY KUMAR GUPTA AND ANR.	MS F AHMED MR. S K GHOSH	MR. D MOZUMDER (R1) MR. S P CHOUDHURY (R2) MS. K SAIKIA (R2) MS. P BORAH (R1) MR. S BISWAS (R1) MS. J KAKOTI (R1) MR. A S DHILLON (R2)
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	RSA/146/2018 FIXED	ARJUN KUMAR <b>Versus</b> SMTI GAYATRI KUMARI	MR. A K DAS MR. M J GOGOI	MR A UPADHYAY (R2-4) MS. K JAIN (R2-4) MR. P UPADHYAY (R2-4)
	<b>WITH</b> I.A.(Civil)/2324/2018 <b>in</b> RSA/146/2018	ARJUN KUMAR <b>Versus</b> SMTI GAYATRI KUMARI	MR A K DAS MR. M J GOGOI	
4	RSA/276/2018 FIXED	MD MOKBUL HUSSAIN <b>Versus</b> MD JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MS. C KALITA MR S ISLAM	
5	RSA/21/2019 FIXED	SRI RUPAM CHOUDHURY <b>Versus</b> SMT NIRU BORUAH AND 6 ORS	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	
	<b>WITH</b> I.A.(Civil)/267/2019 <b>in</b> RSA/21/2019	SRI RUPAM CHOUDHURY <b>Versus</b> SMT NIRU BORUAH AND 6 ORS	MR. A R SHOME MR A J GHOSH MR. S CHAUHAN	
<b>ORDERS</b>				
6	Review.Pet./145/2018 <b>in</b> RSA 145/2017(D/O), WITH LCR 10 FILES, FIXED	SRI DEEPA NEWAR <b>Versus</b> DEEPAK BORTHAKUR AND ANR	MR. B DEKA MR. K M MAHANTA MRS R BORA	MR. D MOZUMDER (R1) MR. A J SARMA (R1) MR. S K GHOSH (R1)

	<b>WITH</b> I.A.(Civil)/3298/2018 <b>in</b> Review.Pet./145/2018	SRI DEEPA NEWAR <b>Versus</b> DEEPAK BORTHAKUR AND ANR	MR. B DEKA MR. K M MAHANTA MRS R BORA	MR. D MOZUMDER (R1) MR. A J SARMA (R1) MR. S K GHOSH (R1)
	<b>WITH</b> I.A.(Civil)/3300/2018 <b>in</b> Review.Pet./145/2018	SRI DEEPA NEWAR <b>Versus</b> DEEPAK BORTHAKUR AND ANR	MR. B DEKA MR. K M MAHANTA MRS R BORA	
		<b>HEARING</b>		
7	CRP/176/2005 WITH Rev.Pet. 206/17 & 209/17 (BOTH D/O)	SANKAR CHANDRA PAUL <b>Versus</b> PRAKASH CHANDRA SAHA AND ORS	S C KEYAL S K GHOSH S P CHOUDHURY N CHOUDHURY MR.D CHAKRABORTY	S BAROOAH SHEELADITYA S MEDHI MR. R L YADAV
	<b>WITH</b> MC/184/2017 <b>in</b> CRP/176/2005	SHRI SANKAR CHANDRA PAUL <b>Versus</b> SHRI PRAKASH CHANDRA SAHA and ANR	MR.S SARMA MR.N HASAN MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	
	<b>WITH</b> MC/186/2017 <b>in</b> CRP/176/2005	SHRI KAMAKHYA CHANDRA DAS <b>Versus</b> SHRI PRAKASH CHANDRA SAHA and ANR	MR.S SARMA MS.N HASAN MR.C CHAKRAVARTY MS.S KAKATI MR.S BORTHAKUR	
8	<b>WITH</b> CRP/177/2005	KAMAKHYA CHANDRA DAS <b>Versus</b> PRAKASH CHANDRA SAHA	S C KEYAL S K GHOSH S P CHOUDHURY N CHOUDHURY MR.D CHOUDHURY	S BAROOAH SHEELADITYA S MEDHI
9	RSA/139/2008 WITH LCR, FIXED	DHARMESWAR SAIKIA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MS.T J MAHANTA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MS.K ALI
10	RFA/34/2009 WITH LCR	E C I ENGINEERING and CONSTRUCTION CO. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAYand ORS	MR.K R SURANA MR.G KHANDELIA	MS.M CHATTERJEE SC, NF RLY MRSU CHAKRABORTY
11	RFA/19/2014 WITH LCR, FIXED	HEM CH. GOHAIN <b>Versus</b> GHANASHYAM BARMAN and 2 ORS.	MRG P BHOWMIK(Sr.Adv.) MR.T ROY MS.B SARKAR MS.S DEY MS.S RAJKUMARI	MR.A C SARMA MS.N DEVI MR.H HAZARIKA MR.P MEDHI
12	RSA/168/2015 CAVT. NO. 392/2015 WITH LCR, FIXED	SRI JIBAN CH BORAH and ANR <b>Versus</b> SRI PABITRA BORDOLOI and 3 ORS	MR.P S DEKA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR.R BARUAH MR.S ALI FOR CAVEATOR
13	CRP/3/2018 WITH LCR, FIXED	DILIP ROY <b>Versus</b> GANESH KARMAKAR	MR. R J BORDOLOI MS. A MEDHI MR. R ALI MS. G P SHAHI M SHARMA	MR. S CHAKRABARTY

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./457/2019 FIXED	HITESH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. M HASAN MR. M KALITA MS R R MUZIB	PP, ASSAM
<b><u>MOTION</u></b>				
2	AB/640/2019	TUTAN ROY <b>Versus</b> THE STATE OF ASSAM	MR. RAJARSHEE DE MR. F A HASSAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
3	Bail Appln./113/2019 FIXED	SUSHIL AICH <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED	PP, ASSAM
4	Bail Appln./297/2019 FIXED	RAM KRISHNA SAHANI <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
5	Bail Appln./304/2019 FIXED	ANARUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
6	Bail Appln./376/2019 FIXED	TAJ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS N J BEGUM	PP, ASSAM
7	Bail Appln./424/2019 FIXED	LOHIT CHANGMAI <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
8	AB/3518/2018 FIXED	AKHTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
9	AB/3753/2018	ABDUL AZIT <b>Versus</b> THE STATE OF ASSAM	MS. E SHITIRI	PP, ASSAM
10	AB/3836/2018 FIXED	KIRITI BARUA <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
11	AB/22/2019	JABBAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

12	AB/126/2019 FIXED	SUMANTRA GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
13	AB/145/2019 FIXED	RASHID ALI AKOND <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	PP, ASSAM
14	AB/198/2019 FIXED	SOIDUR RAHMAN @ MONU <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR Z HUSSAIN MR. M HAQUE	PP, ASSAM
15	AB/199/2019 FIXED	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	MR. R K PRADHAN (FOR INFORMANT) MR. A K SAIKIA (FOR INFORMANT) PP, ASSAM
	<b>WITH</b>			
16	AB/193/2019	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MS. H HAZARIKA	PP, ASSAM
17	AB/203/2019 FIXED	PULAKESH DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D KONWAR	PP, ASSAM
18	AB/284/2019 FIXED	MUKLESUR REJA <b>Versus</b> THE STATE OF ASSAM	MS. M BARMAN MS. K DAS	PP, ASSAM
	<b>WITH</b>			
19	AB/248/2019	MUKLESUR REJA <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS K DAS	PP, ASSAM
20	AB/331/2019	ALAUDDIN SK. AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
21	AB/354/2019	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
22	AB/358/2019	BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF	PP, ASSAM
23	AB/419/2019 FIXED	NAYANKAMAL NATH <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY	PP, ASSAM
24	AB/441/2019 FIXED	AKRAM ALI @ SOFIDUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
25	AB/519/2019 FIXED	PARESH KALITA <b>Versus</b> THE STATE OF ASSAM	MR. P BORA	PP, ASSAM
26	AB/527/2019 FIXED	BAHAUDDIN HAZARI <b>Versus</b> THE STATE OF ASSAM	MR P BORAH S AHMED	PP, ASSAM
27	AB/531/2019 FIXED	RANJAN DEURI <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MR. M K DEURI MR. D GOGOI	PP, ASSAM
28	AB/554/2019 FIXED	BHARAT KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. D PEGU	PP, ASSAM
29	AB/562/2019 FIXED	DIPANGKAR SAIKIA ALIAS BUL <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR K KALITA	PP, ASSAM
30	AB/566/2019 FIXED	DUDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	PP, ASSAM

**ORDERS**

31	I.A.(CrI.)/885/2018 WITH OFFICE NOTE, FIXED in CrI.Rev.P./434/2018 <b>WITH</b> CrI.Rev.P./434/2018	MASADDAR ALI LASKAR <b>Versus</b> NAGENDRA PATHAK	MR. R PHUKAN	
		MASADDAR ALI LASKAR <b>Versus</b> NAGENDRA PATHAK	MR. R PHUKAN MR. D J DAS	
<b>HEARING</b>				
32	CrI.Rev.P./454/2009 WITH LCR 4 FILES, FIXED	RAKESH RELAN <b>Versus</b> MRS SABITA VASUDEV	MR.K AGARWAL MR.B TALUKDAR MS.P NEOG	MR.S C KEYAL MR.P KATAKI MS.M DEVI MS.R BEGUM
33	CrI.Rev.P./26/2010 WITH LCR 1 FILE  <b>WITH</b>	MD SULTAN AHMED BARBHUIYA <b>Versus</b> MUSTT. RUSTANA BEGUM BARBHUIYA	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	
34	CrI.Rev.P./271/2009	SULTAN AHMED BARBHUIYA and ORS. <b>Versus</b> MUSSTT. RUSTANA BEGUM BARBHUIYA		MR.P K DEKA MR.I H LASKAR MS.I KRISHNATRAIYA MR. S ALAM
35	CrI.A./111/2010 WITH LCR 2 FILES, FIXED	HIRU DAS, <b>Versus</b> RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS PP, ASSAM I LAHIRI A A MIR
36	CrI.Rev.P./237/2010 WITH LCR 4 FILES	LOKESWAR SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.B BISHAYA	PP, ASSAM
37	CrI.Rev.P./280/2010 WITH LCR	MOYNAL HOQUE <b>Versus</b> STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A WAHAB	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,12th March 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 17**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	AB/638/2019	DIGANTA KR. BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR S JAFRI	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	Crl.Pet./242/2018 WITH LCR 2 FILES, FIXED	GUL KUMAR KALITA @ PAPU KALITA <b>Versus</b> TARULATA SAIKIA	MR D C K HAZARIKA MS J KALITA	MR P K SINGHA MR. S K SINGH MR D K MEDHI
3	Crl.Pet./1177/2018 FIXED	MAHBUBUR RAHMAN <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION (CBI) AND ANR.	MR N DUTTA MR. R R KAUSHIK MR. A PHUKAN	SC, CBI
<b><u>BAIL HEARING</u></b>				
4	AB/3791/2018	PULAK JYOTI KALITA @ JAANMONI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
5	<b>WITH</b> AB/3767/2018	AJAY BORA <b>Versus</b> THE STATE OF ASSAM	MR. D BORA MS J BORAH	PP, ASSAM
<b><u>ORDERS</u></b>				
6	Crl.Pet./821/2018 FIXED	RASHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MRS H M PHUKAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/716/2018 <b>in</b> Crl.Pet./821/2018	ROSHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMA	PP, ASSAM
<b><u>HEARING</u></b>				

7	Crl.A./3/2013 (PART-HEARD), WITH LCR 1 BUNDLE	AMARJYOTI BARUAH <b>Versus</b> STATE CBI	MR.D K BHATTACHARYYA MS.B CHOUDHURY MR.B M CHOUDHURY MR.B DEKA MR.B BRAHMA MR.U CHOUDHURY MR.J BORAH MR.A K BHATTACHARJEE	MR.A C BURAGOHAIN RETAINER COUNSEL(CBI)
	<b>WITH</b> I.A.(Crl.)/140/2018 <b>in</b> Crl.A./3/2013	DIGANTA JYOTI BARUAH <b>Versus</b> STATE (C.B.I.)	MR. B DEKA	SC, CBI
8	Crl.Pet./185/2018 (PART-HEARD)	RITAMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MS. S G MOMIN MR. M PANDIT	MR. S BANIK (R2) MR. N HOQUE (R2) MR. N HOQUE (R2) PP, ASSAM
9	Crl.A./210/2012 WITH LCR1 BUNDLE & P.B. 1, FIXED	INDRANI BHATTACHARJEE <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR S DUTTA S K GHOSH MR. A K CHOUDHURY S P CHOUDHURY MR. A K BHATTACHARJEE	SC, CBI
	<b>WITH</b>			
10	Crl.A./224/2012	BRAJA KANTA KALITA <b>Versus</b> CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN MR.P N CHOUDHURY SC, C B I SC, CBI
	<b>WITH</b>			
11	Crl.A./226/2012	BRAJA KANTA KALITA <b>Versus</b> CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN SC, CBI
	<b>WITH</b> Crl.M.C./873/2012 <b>in</b> Crl.A./226/2012	BRAJA KANTA KALITA <b>Versus</b> CBI	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA MR.N P DAS	MR.A C BURAGOHAIN SC. C.B.I.
12	Crl.A./189/2016 WITH LCR 5 FILES, FIXED	MD ALFRED HUSSAIN @ ABUSARIF and 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY (P2-P4) MR. H ALI (P2-P4) MR. M HOSSAIN (P2-P4) MR. M HOSSAIN (P2-P4) MR. K U AHMED	MR. M A SHEIKH MD. M H CHOUDHURY MS. F INTAZ PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/540/2016 <b>in</b> Crl.A./189/2016	MD.FAKHRUL ISLAM <b>Versus</b> MD.MISTER JINNAH @ MISTER HUSSAIN AND 3 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MR.A B ROY MR.R DUBEY MR.R KALITA PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/178/2018 <b>in</b> Crl.A./189/2016	MD. ALFRED HUSSAIN @ ABU SARIF <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M HUSSAIN	MR. M A SHEIKH MS F INTAZ PP, ASSAM
13	Crl.A./404/2017 WITH LCR 4 FILES, B/O	SRI RAJU DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR. S ISLAM MR. A CHOUDHURY MS. M KONCH MS. A KAUSHAR	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/750/2017 <b>in</b> Crl.A./404/2017	SRI RAJU DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	PP, ASSAM
14	Crl.Pet./311/2018 FIXED	RAMENDRA NATH DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. T K DAS	MR P NAYAK PP, ASSAM

**WITH**  
I.A.(CrI.)/460/2018  
**in** CrI.Pet./311/2018

SRI RAMENDRA NATH DAS AND 4 ORS  
**Versus**  
THE STATE OF ASSAM AND ANR

MR G UZIR  
MR. S M BARUAH  
MR. M SAIKIA

MR. B GOGOI  
MR P NAYAK  
PP, ASSAM  
SC, SOIL CONSERVATION  
DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
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16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,12th March 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A./608/2015 WITH STAY PET. in MACApp./254309/2015	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PRADIP BASUMATARY and 3 ORS,	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.D K KALITA(R-1 & 2) MR.K K PARASARR-1 and 2 MR.H K SUT(R-1 & 2)
	<b>WITH</b> MACApp./254309/2015 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PRADIP BASUMATARY 3 ORS		
2	I.A./1408/2015 in MACApp./257594/2015	MUST. FATEMA KHATOON and 3 ORS, <b>Versus</b> SMTI MINU RAI and 2 ORS,	MR.P BORA MR.N BHATRA MR. D MAZUMDAR	MR.K K DEYR-3 MRV K BAROOAH(R-3)
	<b>WITH</b> MACApp./257594/2015 (Filing Number)	MUST FATEMA KHATOON and 3 ORS <b>Versus</b> SMTI MINU RAI and 2 ORS		
3	I.A./2418/2015 WITH STAY PET. in MACApp./263372/2015	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> DIMBESWARI KONWAR and 2 ORS,	MR.S S SHARMA MS.L SHARMA MRA SHARMA	MR.S DAS(R-1) MR.P HAZARIKA(R- 2&3) MR.D BARUAH(R-1) MR.N BORUAHR-1 MR.M CHOUDHURY(R-2&3) MR.K DAS(R-1) MR.H GOGOI(R-1)
	<b>WITH</b> MACApp./263372/2015 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> SRI DIMDESWAR KONWAR and 2 ORS		
4	I.A.(Civil)/855/2017 in MACApp./291351/2017	SMTI MONJU BORA, <b>Versus</b> CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. and ANR,	MR.M TALUKDAR MS.D KALITA	MR. K K BHATTA MR J JOHN MS. J TALUKDAR
	<b>WITH</b> MACApp./291351/2017 (Filing Number)	SMTI MONJU BORA <b>Versus</b> CHOLAMANDALAM MS GENERAL INSURANCE and ANR	MS.M TALUKDAR MS.D KALITA	
5	I.A.(Civil)/2096/2017 WITH STAY PET. in MACApp./298526/2017	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MRS. ADITI CHOUDHURY and 2 ORS,	MR.K K DEY MRV K BAROOAH MRS BAISHYA	MR. I H SAIKIA MS. S KANUNGOE MR. D MAZUMDAR

	<b>WITH</b> MACApp./298526/2017 (Filing Number)	M/S UNITED INDIA INSURANCE COMPANY LIMITED		
		<b>Versus</b> MRS ADITI CHOUDHURY and 2 ORS		
6	I.A.(Civil)/2103/2017 WITH STAY PET. <b>in</b> MACApp./294560/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PABUDAN AGARWALA and ANR,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
	<b>WITH</b> MACApp./294560/2017 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD	MS.R D MOZUMDAR MS.C MOZUMDAR	
		<b>Versus</b> SRI PABUDAN AGARWALA and ANR		
7	I.A.(Civil)/2954/2017 WITH STAY PET. <b>in</b> MACApp./300259/2017	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MD. NURUL ISLAM MAZUMDER and 2 ORS,	MR.R C PAUL MR. S BASUMATARY	
	<b>WITH</b> MACApp./300259/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED	MR.R C PAUL MR. S BASUMATARY	
		<b>Versus</b> MD MURUL ISLAM MAZUMDER and 2 ORS		
8	MACApp./145/2018	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAROMI CHINTE AND 7 ORS	MR. A TALUKDAR MR. K K BHATTA	MR. D SAIKIA MR. R. BARUAH MS. A VERMA MR. A GOGOI MR D SAIKIA MR. P NAYAK
9	MACApp./155/2018 WITH LCR	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> MUSSTT. PAKIJA KHATUN and 5 ORS,	MR S S SHARMA MRS L SHARMA MR A SHARMA	MR P SUNDI
10	MACApp./160/2018	ORIENTAL INSURANCE COMPANY LIMITED	MR. R C PAUL	
		<b>Versus</b> SMTI SULEKHA BAISHNAB and 5 ORS		
11	MACApp./161/2018	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> DULAL BORAH AND 3 ORS	MR S S SHARMA L SHARMA MR. B J MUKHERJEE	MS. R D MOZUMDAR MS. S KHANIKAR (R1) MS. P BARUAH (R1) MS. C MOZUMDAR MR. S P SHARMA
12	MACApp./168/2018	KANIA HANSE <b>Versus</b> RAMDEV CHOUDHURY	MR. A R AGARWALA	MR. N SARKAR (R1) MR. R GOSWAMI (R2) MS. M SAIKIA (R2) MS. P BORTHAKUR (R2) MR A CHAKRABARTY (R1) MR P K BASU (R1)
13	MACApp./170/2018 WITH LCR	MUSTT SULTANA HAMIDA PARBIN <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD	MR. A MANNAF MS F BEGUM MD A S ALI	MR S S SHARMA MS. L SHARMA MR. B J MUKHERJEE
14	MACApp./175/2018	THE ORIENTAL INSURANCE COMPANY LTD	MR. A DUTTA MRS. P M DUTTA	MR. K BHATTACHARJEE (R1) MR. S DAS (R1)
		<b>Versus</b> ANANTA THAKURIA		
	<b>WITH</b> CO/22/2018 <b>in</b> MACApp./175/2018	SRI ANANTA THAKURIA <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD	MR. K BHATTACHARJEE MR. S DAS	
15	MACApp./178/2018	SMTI RADHIKA DEBNATH and 2 ORS <b>Versus</b> THE DIVISIONAL MANAGER AND ANR	MR. M H AKAND MR.S M MOLLAH MRS. K DEKA MR.S C BISWAS MRS M ABDULLAH P MS. K L R YANTHAN MR. S BISWAS MS. A DAS MR. H A TALUKDAR	MR. B K PURKAYASTHA MR. DILIP DEY (R2) MR. J ALI MR. N HUSSAIN



16	MACApp./245/2018	M/S UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI SHASTI DAS and 5 ORS,	MR.A AHMED	MR. T J MAHANTA MR. S SINHA MR. S SINHA MR. A BORUA
	<b>WITH</b> I.A.(Civil)/1215/2018 <b>in</b> MACApp./245/2018	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SHASTI DAS AND 5 ORS	MD. A AHMED	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINHA MR. A BORUA
17	MACApp./247/2018	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD <b>Versus</b> SMT RIMA GOGOI NEOG	MR. T KALITA MR. R GOSWAMI	MR. M KALITA (R1) MR. K K PARASAR (R2)
18	MACApp./251/2018 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMTI MUTHI BASUMATARY and 3 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA MR. S DUTTA MR. C SHARMA	MR. B J MUKHERJEE MR. S BISWAS MR. P SEN
19	I.A.(Civil)/1378/2018 <b>in</b> MACApp./311/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST. TOHIRON BIBI AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R ALI MR. M SHAH MR. M SHAH MR. P RAHMAN MR. P RAHMAN
	<b>WITH</b> MACApp./311/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST TOHIRON BIBI AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R ALI MR. M SHAH MR. M SHAH MR. P RAHMAN MR. P RAHMAN
	<b>WITH</b> I.A.(Civil)/1377/2018 <b>in</b> MACApp./311/2018	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MST. TOHIRON BIBI AND 6 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
		<b>HEARING</b>		
20	MACApp./47/2013 WITH LCR	DIPEN DAS, <b>Versus</b> NIREN MAHANTA and 2ORS,	MR.D SAIKIA MR.R BORUAH MR.B GOGOI MRS.A VERMA	MR.D K DAS MR.R GOSWAMI MR.I ALAM
21	MACApp./319/2013 WITH LCR	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BIREN CH. BORAH and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSIAKIA	MS D D ROY (R1, R2) MS. P R BARUAH (R1, R2) MS. A BEGUM (R1, R2) MS. KAWIZENGDAULIU (R1, R2)
	<b>WITH</b> MC/3289/2013 <b>in</b> MACApp./319/2013	NATIONAL INSURANCE CO. LTD. <b>Versus</b> BIREN CH. BORAH and 2 ORS.	MR.R GOSWAMI MR.I ALAM MS.M SAIKIA MS.P BORSIAKIA	
22	MACApp./321/2013 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> SANTANA GOSWAMI and ORS	MR.R K BHATRA MS.P HAJURI MRS.A BORAH MR A SAIKIA	MR.M DUTTA MD.A KHAN MRM RAHMAN(R-4&5) MS.S DAS(R-4&5) MRMIJANUR RAHMAN
23	MACApp./49/2014 CAVT. NO. CAVT. 1400/12 WITH LCR	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> BHUBAN MAHAJAN and ANR.	MR.S S SHARMA MS.L SHARMA MR.K K BHATTA MR.J JOHN	MR.M C BHATTA MD.A HUSSAIN MR.D DAS FOR CAVEATOR
24	MACApp./260/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO LTD <b>Versus</b> CHINU DEVI and ANR	MR.B K PURKAYASTHA MS.U K PURKAYASTHA	MR.A K SHARMA(R-2) MR.A K BORAR-1 MR.Z ALAM(R-2) MR.S K TALUKDAR(R-1) MR.A M DUTTA(R-2) MD.A H LASKAR(R-2) MR.N Z AHMED(R-2) MS.R BASUMATARY(R-1)

25	Review.Pet./33/2017	M/S. NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MINOTI MULLICK and 4 ORS.	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.R K BHATRA MR.K K BHATTACHARYYA	MR.M TALUKDAR MR.A M BARBHUIYA MS.D KALITA MS.F BEGUM
	<b>WITH</b>			
26	MACApp./77/2009	M/S NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MINOTI MULLICK	MR.S S SHARMA MR.K K BHATTA MR.R K BHATRA MS.L SARMA	MR.J U N M LASKAR MR.A M BARBHUIYA MR.F A LASKAR MR.A M S MAZUMDER
27	MACApp./616/2017 WITH LCR, FIXED	SMTI RINA KALITA and 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR	A AHMED

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LEAVE NOTE OF ADVOCATES FOR 12/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MS M HAZARIKA	11-03-2019	To	15-03-2019
9)	MR A K DAS	11-03-2019	To	15-03-2019
10)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
11)	MR A KUNDU	11-03-2019	To	22-03-2019
12)	MR. R C PAUL	11-03-2019	To	13-03-2019
13)	MR. Y DOLOI	11-03-2019	To	15-03-2019
14)	MR G BAISHYA	11-03-2019	To	15-03-2019
15)	MR. R BARUAH	11-03-2019	To	12-03-2019
16)	MR C BARUAH	11-03-2019	To	15-03-2019
17)	MR. U SARMA	12-03-2019	To	12-03-2019
18)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019